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(b) whether uO per cent of the capital of i his compam is from financial institutions: and

(c) what steps Government propose to take lo re-open this comp'iny?

THE DEPIM MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Nearly 70 per cent of the combined (,i|)iiai of the company (equity and preference) is held by Public Financial Inst i-I ut ions.

(c) The entire matter is under consideration.

Reduction ol Posts in P.I.B.

1394. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of INFOR-MATION AND BROADCASTING he pleased to state:

(a) whether it is . a fact that the Staff Inspection Unit of the Ministry of Finance has recommended in its report to reduce a number of posts in PIR and other media units under his charge; and

(b) if so. the reaction of Government thereto?

SHE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Over the last three years or so, the S.I.U. has given a number of reports on the Staff working in various Media Units of the Ministry (including the PII51. as well as the Main Secretariat. Their reports in respect of PIB as also some other reports have since been implemented; while some others are in the process of implementation. There arc. however, still some recommendations of the S.I.U. which are under active consideration in consultation with the Staff Inspection Unit/the Ministry of Finance.

Development, of Drought Prone Areas

lo Questions

139D. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of PLANNING be pleased to state:

(a) whether a 1 ask Force of Planning Commission has submitted its report on the development of drought prone areas with due stress on restoration of ecological balance:

(b) whether the concerned State Governments have been (insulted in the matter; and

(c) when and where this strategy v.ill he put into to start with?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The report is being sent by the Ministry of Agriculture to the State Governments.

HI !t is proposed that the strategy and the comprehensive scheme suggested by the Force should be taken up during the Fifth Plan in the existing areas (54 territorial units comprising 54 selected districts and contiguous .mas of another 18 districts) which have been identified as drought prone.

Allotment of Newsprint to a Newspaper from Lucknow

1896. SHRI T. K. SRINIVASAN:

SHRI M. KAMALANATHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that newsprint has been allotted from S.T.C. of Madras and other places for a newspaper in Luck-now;

(b) if so, the name of the newspaper and the quantity shifted from those plan's:

(c) whether it is also a fact that the stock was meant for local newspapers: and

(d) if so, the reasons therefor?

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THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Associated Journals Limited, Lucknow, has, on behalf of their newspapers, NA TIONAL HERALD (Lucknow and Delhi), NAVJEEVAN and QUAMI AWAZ, obtain ed the following quantities during the p;;si one year:

From STG, Madras 30.00 tonnes From STG, Bombay 50-00 ,, From STC, Calcutta 500.00 ,,

(c) No, Sir.

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(d) Does not arise.

Annual Day Function of C.R.P.

1397. SHRI V. K. SAKHLECHA: Will the Minister of HOME AFFAIRS be pleased lo slate:

(a) the number of occasions, the C.R.P. have celebrated its annual days at Neemuch;

(b) whether officers of various ranks belonging to C.R.P. Force from other part of the country attended this annual [unctions; and

(c) whether Government contemplate to change the venue of the function?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Thirty-two times.

(b) Yes, Sir. Small representative contingents are expected to participate if operational commitments so permit.

(c) Yes, Sir. This year the Annual Day-is proposed to be celebrated at Delhi.

Agreement with U.S.S.R. for Co-production of Film

1398. SHRI M. KAMALANATHAN: SHRI S. SIVAPRAKASAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Shri M. G. Ramachandran, $I^{1} < I^{1}u$.""" I'amiiiURiii. has entered

into any agreement with U.S.S.R. Government for Co-producion of any film; and

(b) if so, the details of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SIV!\: (a) and (b) It is understood that Shri V. G. Ramachandran is negotiating an agreement with Sovinfilni of U.S.S.R. for co production of a film in two languages -Russian and an Indian language.

1391). [Transferred to the 29th August, 1973.1

1400. lllithdrawii.]

खाद्यान्न संबंधी दंगे

1401. श्री राम सहाय: क्या गृह मंत्री यह बताने की क्रुपा करेंगे कि प्रत्येक राज्य के किन-किन जिलों में जुलाई के महीने में ग्रीर ग्रगस्त, 1973 के प्रथम तथा दूसरे सप्ताह में खाद्यान्न संबंधी दंगों तथा लूट की कितनी कितनी घटनायें हुई ग्रीर उसके परिणामस्वरूप जान-माल की कितनी हानि हई?

f[Food Riots

1401. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS he pleased to state the names of the districts in each of the States where the incidents of food rioting and looting had occurred during the months of July and first and second week of August, 1973 alongwith the number of such incidents and the extent of loss of life and property suffered as a result thereof? |

गृह मंत्रालय में उपमंत्री (श्री एफ ० एच० मोहसिन) : राज्य सरकारों और संघ राज्य क्षेत्र प्रशासनों से प्राप्त सूचना के अनुसार इस अवधि में मणिपुर व मैसूर राज्यों और अंडमान व निकोबार, चण्डीगढ़, लक्कादीव, मिनिकाय व अमिन--दीवी, पाण्डिचेरी तथा अरूणाचल प्रदेश

English translation.